Central Administrative Tribunal Principal Bench

CP No. 187/2015 In OA No. 2095/2014

New Delhi this the 13th day of January, 2016

Hon'ble Mr. Justice Syed Rafat Alam, Chairman Hon'ble Dr. B.K. Sinha, Member (A)

Tushar Ranjan Mohanty, Aged 56 years, S/o Shri Rabi Narayan Mohanty, SAG Officer of the Indian Statistical Service, Deputy Director General, Rajasthan (West) Regional Office, Field Operations Division, National Sample Survey Office, Ministry of Statistics and Programme Implementation, NSSO Bhawan, Hari Bhau Upadhyay Nagar, Ajmer-305004

Currently residing at: G-31, HUDCO Place Extension, New Delhi-110049

-Petitioner

(Applicant in person)

VERSUS

- Prof. TCA Anant, Chief Statistician of India and Secretary, Ministry of Statistics and Programme Implementation, Fourth Floor, Sardar Patel Bhawan, Parliament Street, New Delhi-110001
- Shri Ajay Kumar Mehra,
 Director General and Chief Executive Officer,
 National Sample Survey Office,
 Ministry of Statistics and Programme Implementation,
 Fourth Floor, Sardar Patel Bhawan, Parliament Street,
 New Delhi-110001
- Shri D.K. Sharma,
 Under Secretary (ISS and Vigilance),
 Ministry of Statistics and Programme Implementation,
 Sardar Patel Bhawan, Parliament Street,
 New Delhi-110001 -Respondents

(By Advocate: Shri R.N. Singh)

ORDER (Oral)

Justice Syed Rafat Alam:

We have heard the applicant, who appeared in person. However, after making submissions to some extent, he seeks leave to withdraw

this Application. It is accordingly dismissed as withdrawn. Notices issued to the respondents stand discharged.

(Dr. B.K. Sinha) Member (A) (Syed Rafat Alam) Chairman

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